

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 413/2004 In
O.A. No.2380/2003

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New Delhi this the 26th day of October, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri M.K. Gupta, Member (J)**

1. Shri Bhagwati Prasad
S/o Shri Shashi Prasad
R/o G-I/746, Sarojini Nagar,
New Delhi.
2. Shri Ashok Kumar Mehta
S/o Shri M.R. Mehta
R/o 31-B/8, New Colony,
Palwal, Faridabad.
3. Smt. Gurdip Kaur,
W/o Shri Avtar Singh
R/o WZ-180, Shiv Nagar,
Gali No.11, New Delhi.
4. Shri M.L. Khan,
S/o Shri R.U. Khan,
R/o 9/14-B, Azad Nagar,
Karamat Chowki, Kareli,
Allahabad.
5. Smt. Madhu Bala,
W/o Shri J.K. Khanna,
R/o 1613, Gulabi Bagh,
Delhi-110 007.
6. Smt. Surinder Kumari
W/o Shri Bhimal Kumar,
R/o R-74/C, Dilshad Garden,
Delhi.
7. Shri R.P. Yadav,
S/o Shri Dalip Singh Yadav,
R/o H.No.3124, Sector-23
HUDA, Gurgaon.
8. Shri Bhadwan Dass,
S/o Late Shri Devi Dayal
R/o Pkt. A-4/249, Sector-4,
Rohini, Delhi-110 085.
9. Shri Kailash Chand,
S/o Late Shri Jugal Kishore,
R/o H.No.7, Village Muzessar,
Sector-22, Faridabad.
10. Shri Anil Varshney
S/o Shri Raghbir Sahai,
R/o Q. No.1918, Laxmi Bai Nagar,
New Delhi-110 023.

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11. Smt. Prem Lata
W/o Shri Pardeep Kumar,
R/o AB-28, Shalimar Bagh,
Delhi-110 088.

12. Shri Pankaj Dewan,
S/o Shri R.K. Dewan,
R/o 3/10, West Patel Nagar,
New Delhi-110 008.

13. Shri Thana Ram Arora
S/o Shri Duli Chand,
R/o A-117, Dabua Colony,
Faridabad.

14. Shri K.K. Sharma,
S/o Late Shri R.L. Sharma,
R/o C-180, Alwert Square,
Gole Market, New Delhi.

15. Shri P.R. Sharma,
S/o Late Shri N.C. Sharma,
R/o Q.No.1717, Laxmi Bai Nagar,
New Delhi-110 023.

16. Shri B.L. Arora,
S/o Shri H.L. Arora,
R/o Q.No. J/211, Sarojini Nagar,
New Delhi-110 023.

17. Shri Surjit Singh,
S/o Shri Hara Singh,
R/o C-1/100, Lajpat Nagar-I,
New Delhi-110 024.

-Applicants

(By Advocate: Shri S.K. Gupta)

Versus

1. Shri Anil Baijal
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.

2. Shri K.N. Aggarwal,
Director General (Works)
Central Public Works Department,
Nirman Bhawan,
New Delhi.

-Respondents

(By Advocate: Shri N.K. Aggarwal)

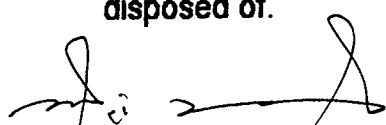
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

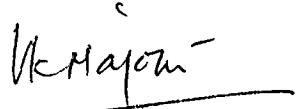
Shri N.K. Aggarwal, learned counsel of respondents has filed copy of order dated 3.10.2005 in SLP No.11709/2005. The Hon'ble Supreme Court has

directed that contempt proceedings shall not be pressed by the respondents pending disposal of the appeal.

2. In this view of the matter, these proceedings are dropped and notices to the respondents are discharged with liberty to the applicants to revive the C.P., if necessary as and when the appeal before the Hon'ble Supreme Court is disposed of.



(M.K. Gupta)
Member (J)



(V.K. Majotra)
Vice Chairman (A)

26.10.03 -